

## Notifications and Orders

**(56) Rates of Composition Fee chargeable from allottees/owners** - In pursuance of directions [in the order dated 21st November, 2001 superseded, - Vide orders dated 11<sup>th</sup> January, 2002 published in Chandigarh Administration Gazette on 26th February, 2002, the Chief Architect, Union Territory, Chandigarh, hereby orders the following rates of composition fee chargeable from the allottees/owners, namely :—

1. Rs. 200 per sq. ft. shall be charged for allowing additional ground coverage upto 10% in Timber sites.
2. For common walls Rs. 33 per cubic feet of 9" thick brick wall in cement, sand mortar 1:7 in 1st storey shall be charged. However, for additional storeys of 4 metre height, the basic rate of Rs. 372 per cubic meter subject to the further change on 1st January of every year.
3. No composition fee shall be charged for allowing increase in height of gates and gate pillars as per rules.
4. Rs. 5,000 shall be charged for houses (upto 10 marlas) and Rs. 10,000 shall be charged for houses beyond 10 marlas for allowing variation upto 2% in the minimum permissible area of a habitable room/WC toilet, kitchen etc. within the zoned area.
5. No composition fee shall be charged for allowing winders in stair case.
6. No composition fee shall be charged for allowing change in flooring for public corridors of an individual shop. The Chief Architect shall provide guidelines for compatible pattern and materials for new flooring of a particular row of shop.
7. No composition fee shall be charged for allowing R.C.C. Projection over lights on advertisement panel in booths, if not provided.
8. No composition fee shall be charged for allowing bifurcation of front rolling shutters in entrance door/show window of SCO/SCF.
9. No composition fee shall be charged for allowing flexibility in internal planning of level floors of SCO/SCF provided there is not increase in permissible FAR. However, where abasement is constructed, the ground floor cannot be depressed. (*Published in Chandigarh Administration Gazette (Extra) dated 3-5-2002, at Pages 1449- 50*)